

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 318
(IB)-868(ND)2018
IA/1556/2019

IN THE MATTER OF:

M/s. Propertree Real Estate Solution Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Unibera Developers Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 02.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

Mr. Kanishk Khetan, Advocate for Petitioner/Applicant
Mr. C. S. Gupta, Advocate for Respondent

ORDER

Since, the order was reserved in this matter earlier, list the matter before the Regular Bench on 12th January 2021.



(NARENDER KUMAR BHOLA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)